

RATIFIED MINUTES

DIRECTORATE GENERAL OF FOREIGN TRADE (DES-II SECTION)

MINUTES OF THE NORMS COMMITTEE-II MEETING NO. 19/81 SCHEDULED TO BE HELD ON 10.08.2010 BUT ACTUALLY HELD ON 25.08.2010.

The Meeting No. 19/81 of Norms Committee-II was held on 25.08.2010 for the licensing year 2010-2011 under the Chairmanship of Sh. Hardeep Singh, Joint Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorisations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2009-2014. The following members were present in the meeting:-

<u>S.No</u>	<u>Name of the representatives & their Designation</u>	<u>Deptt.</u>
		-
1.	Sh. B.D. Ghosh, Addl. IA	MOS
2.	Sh. Gajraj Singh, Sr. D.O.	DHI
3.	Sh. S.K. Jain, Sr.DO	DIPP
4.	Sh. K.K.Funda, Asst. Dir.	M/o Steel
5.	Sh. Raman Kumar, FTDO	DGFT

1	Case No.:2/19/81-ALC2/2010	Party Name:ALSTONE INTERNATIONAL	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00104/AM11/	RLA File :05/23/040/00177/AM10/	Lic.No/Date:0510263964 10.05.2010	Defer Date: 14.09.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.			

2	Case No.:1/19/81-ALC2/2010	Party Name:ALSTOM PROJECTS INDIA LIMITED,	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00103/AM11/	RLA File :03/94/040/00363/AM11/	Lic.No/Date:0310584708 22.07.2010	Defer Date: 14.09.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.			

3	Case No.:8/19/81-ALC2/2010	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00110/AM11/	RLA File :34/24/040/00092/AM11/	Lic.No/Date:3410027558 22.07.2010	Defer Date: 14.09.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.			
4	Case No.:3/19/81-ALC2/2010	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00105/AM11/	RLA File :07/24/040/00139/AM11/	Lic.No/Date:0710073164 26.07.2010	Defer Date: 14.09.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.			
5	Case No.:4/19/81-ALC2/2010	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00106/AM11/	RLA File :04/24/040/00096/AM11/	Lic.No/Date:0410115814 26.07.2010	Defer Date: 14.09.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.			
6	Case No.:6/19/81-ALC2/2010	Party Name:ALSTOM PROJECTS INDIA LIMITED,	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00108/AM11/	RLA File :03/94/040/00362/AM11/	Lic.No/Date:0310585148 27.07.2010	Defer Date:
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.			
7	Case No.:7/19/81-ALC2/2010	Party Name:A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00109/AM11/	RLA File :03/94/040/00367/AM11/	Lic.No/Date:0310585216 27.07.2010	Defer Date: 14.09.2010

Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.

8	Case No.:5/19/81-ALC2/2010	Party Name:SHARON SOLUTIONS LIMITED	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00107/AM11/	RLA File :04/24/040/00097/AM11/	Lic.No/Date:0410115864 28.07.2010	Defer Date: 14.09.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.			
9	Case No.:9/19/81-ALC2/2010	Party Name:VIJAI ELECTRICALS LTD	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00111/AM11/	RLA File :09/24/040/00098/AM11/	Lic.No/Date:0910042937 30.07.2010	Defer Date: 14.09.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.			
10	Case No.:10/19/81-ALC2/2010	Party Name:VIJAI ELECTRICALS LTD	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00112/AM11/	RLA File :09/24/040/00122/AM11/	Lic.No/Date:0910042938 30.07.2010	Defer Date: 14.09.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.			
11	Case No.:11/19/81-ALC2/2010	Party Name:NICOMET INDUSTRIES LTD.	Meet No/Date:19/81-ALC2/2010 10.08.2010	Status: Deferred
	HQ File :01/81/050/00113/AM11/	RLA File :03/95/040/00323/AM11/	Lic.No/Date:0310585933 04.08.2010	Defer Date: 14.09.2010
	Decision : The Committee observed that the application of the firm is not received. Therefore, the Committee decided to remind RA for forwarding the copy of the application of the firm. The case stands deferred and to be relisted on 14.09.2010.			
